	Annexure-3														
Na	ne of the corporate debtor:	CHARBHUJA INDUSTI	RIES PRIVATE LIMITED	Date of commencement of Liquidation: 02/05/2019						List of Stakeholders as on: 18/07/2019					
				List of secured finan	cial stakehold	lers (other tha	n financial cre	ditors belonging to	any class of o	creditors)					
						D (11 C 1	• • • • •								(Amount in Rs)
SI. No.	Name of creditor	Identificat ion No. Date of recei	ot Amount claimed (In Crores)	Amount of claim admitted	Nature of claim	Amount covered by security interest	whether security interest relinquinshe d? (Yes/ No)	Details of Security Interest	Amount covered by guarantee	total	Amount of contingent not claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification on	Remarks, if any
1	State Bank of India		73,55,98,180	73,55,98,180	Secured	Nil	Yes	Pari passu	N/A	47%	Nil	Nil	-	Nil	
2	Punjab National Bank		27,70,08,317	27,68,33,126.00	Secured	Nil	Yes	Pari passu	N/A	18%	Nil	Nil	1,75,191	Nil	The interest and/or penalty interest of each stakeholder has been accepted as applied by each Stakeholder, subject to the rates stated in their respective Sanction Letters and Facility Agreement.
3	State Bank of Mauritius		18,19,49,529	18,19,49,529	Secured	Nil	Yes	Pari passu	N/A	12%	Nil	Nil	-	Nil	
4	Asset Care and Reconstruction Ltd		37,87,29,658	37,87,29,658	Secured	Nil	Yes	Pari passu	N/A	24%	Nil	Nil	-	Nil	
	Total		1,57,32,85,684	1,57,31,10,493		•				•	•		1,75,191		